

Coastal Energy Private Limited (In Liquidation)

Workmen or Employees

| S. No | Name of the Creditor | Address | Claim received Amt in Rs. | Claim admitted Amt in Rs. | Claim rejected Amt in Rs. | Reasons for Rejections | Date of communication of acceptance or rejection | Security Interests |
|--------------|----------------------|--|------------------------------|------------------------------|------------------------------|--|---|--------------------|
| 1 | Mr. Rajasekaran | A-147, First Floor, Rama Park, New Delhi - 110 059. | 27,25,816 | - | 27,25,816 | The amount claimed as Salary pertains to the dues accrued during the CIRP Period. However, when the prior approval of COC Members were sought in accordance with Section 28 (approval for any payment to related party) of IBC, 2016, the COC Members voted against the same. Hence the claim was not entertained. | 14-10-2021 | NA |
| Total | | | 27,25,816 | - | 27,25,816 | | | |